

**GOVERNMENT OF INDIA
DISINVESTMENT
LOK SABHA**

UNSTARRED QUESTION NO:3626
ANSWERED ON:16.04.2002
DISINVESTMENT OF STC
ANANDRAO ADSUL

Will the Minister of DISINVESTMENT be pleased to state:

- (a) whether the Government propose to disinvest the State Trading Corporation;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the time by which the process is likely to be completed?

Answer

MINISTER OF DISINVESTMENT AND MINISTER OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI ARUN SHOURIE)

(a) & (b) Yes, Sir. It has been decided to reduce the Government held equity in the State Trading Corporation of India Ltd. (STC) to 26% from the existing 91%. This decision is as per the declared policy of the Government to bring down Government equity in non-strategic PSUs to 26% or lower, in the generality of cases.

(c) The process has been started and a tentative time-schedule drawn up. However, the time by which the disinvestment process in STC will be completed cannot be precisely indicated at this stage.